

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

Petition No. 61/2010

Sub: Petition under Regulation 22 (2) read with Regulation 26 of the CERC (Open Access in the inter-State transmission) Regulations, 2008.

Date of hearing : 12.8.2010

Coram : Dr Pramod Deo, Chairperson
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Petitioner : Monnet Ispat and Energy Limited, New Delhi

Respondents : Chattisgarh State Load Despatch Centre
Chattisgarh Power Transmission Company Ltd.

Parties present : Ms. Surbhi Sharna, Advocate for the petitioner
Ms. Supana Srivastava, Advocate for the respondent

Learned counsel for the respondent submitted that the due to shifting of office she could not file its reply. She accordingly requested for an adjournment for three weeks. The prayer was not opposed by learned counsel for Petitioner.

2. Commission directed the respondent to file its reply by 4.9.2010 with an advance copy to the petitioner. The petitioner may file its rejoinder, if any by 17.9.2010.

3. The petition shall be re-notified for hearing on 23.9.2010.

Sd/-
(T.Rout)
Joint Chief (Law)